

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) and (b) Yes, Sir. The suggestions received from Uttar Pradesh against the provisions of the new Import-Export Policy generally relate to the restorations of the new Duty free Import Replenishment Scheme, scaling down the threshold for the grant of Export House status/Blanket Advance Licences, grant of Deemed Exports status to the supplies of items of raw-materials and machinery by indigenous producers against REP/Additional Licences, simplification of Import-Export Procedures; etc. etc.

(c) Review of Import and Export Policy/Procedures is a continuous process and representations received from various quarters are examined in consultation with technical authorities and corrective measures taken after taking into consideration all the relevant factors and keeping in view the needs of the economy.

[English]

Promotions of Deputy Commissioners of Income Tax

2598. SHRI SHIBU SOREN: Will the Minister of FINANCE be pleased to state:

(a) whether the Departmental Promotion Committee of Deputy Commissioners of Income-tax has prepared a list of seventy nine (79) Deputy Commissioner's for promotion to the post of Commissioners in April, 1988;

(b) if so, the action taken after preparation of the list; and

(c) the number of Scheduled Caste/Scheduled Tribe Deputy Commissioners whose names have been included in that list?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) and (c) Out of 79 officers recommended by Departmental Promo-

tion Committee, the Government approved for promotion 78 officers which included 5 Scheduled Caste officers and one Scheduled Tribe officer. In addition, the Government approved the promotion of two more officers who were not recommended by the Departmental Promotion Committee. Out of the list of 80 officers thus approved by the Government, promotion orders have been issued in all cases except six in which vigilance clearance has been withheld.

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Policy for Export of Processed Food

2599. SHRI MAHENDRA SINGH MEWAR: Will the Minister of COMMERCE be pleased to state:

(a) whether a demand has been made by PHD Chamber of Commerce and Industry for a clear strategy for export of processed foods, economising production of agricultural produce, down to marketing to the ultimate consumer;

(b) whether any study has been made in this regard;

(c) if so, the details thereof; and

(d) the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) to (d) It has come to Government's notice that, based on a study made, the PHD Chamber of Commerce and Industry has made some recommendations for a strategy for export of processed foods. These include, inter-alia, a stable policy framework, identification of thrust areas for concentrated attention, liberalised import of technology, marketing tie-ups etc. The study and the recommendations are with special reference to the northern parts of the country. These, and similar recommendations have been examined by the Government while taking policy initiatives for boosting exports of processed foods.